

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:6961

ANSWERED ON:13.05.2002

INSTALLATION OF WATER HARVESTING SYSTEM

ASHOK NAMDEORAO MOHOL;PATY RIPPLE KYNDIAH;RAMSHETH THAKUR

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the attention of the Government has been drawn to the news-item captioned "Deadline for installing rainwater harvesting system expires" appearing in the "Times of India" dated April 2, 2002;
- (b) if so, the details of the matter reported therein;
- (c) the action the Government propose to take against those property owners of South and South-West Delhi which have failed to instal rainwater harvesting system in their buildings;
- (d) whether any financial assistance is proposed to be given under the said programme; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BJOYA CHAKRAVARTY)

- (a) Yes, Sir.
- (b) The reported news-item deals with some of the issues related to implementation of the notifications issued by the Central Ground Water Authority advising installation of rain water harvesting system in buildings in South and South-West Delhi by 31st May, 2001 which was subsequently extended upto 31st March, 2002
- (c) The last date of installation of rain water harvesting system in South and South-West Delhi has been further extended.
- (d) No, Sir.
- (e) Does not arise.